

(1) Free transport to the Farm site for the settler and his family.

(ii) Free residential quarter.

It is also proposed that amenities like schools, Panchayat Ghar, dispensaries, etc., should be provided.

A statement showing the terms and conditions relating to the resettlement of landless labourers is placed on the Table of the Lok Sabha. [See Appendix VI, annexure No. 8.]

CENTRAL GOVERNMENT FARMS

*930. Chaudhri Muhammed Shafee: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of staff employed on the Central Government Agricultural Farms;

(b) the annual yield of these farms; and

(c) the measures adopted for marketing their products?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement is laid on the Table of the Lok Sabha [See Appendix VI, annexure No. 9.]

(c) The produce of these farms is mainly reserved for seed purposes. The balance is disposed of in the following manner:—

In the case of Jammu Farm, the surplus grain is offered for seed purposes to the deficit States, first preference being given to Jammu & Kashmir State. Such quantity of grain as is not fit for seed purposes is also sold to that State provided the price offered by them is not unfavourable. Otherwise it is sold by inviting tenders from local dealers or dealers from the adjoining States. The surplus grain of the Bhopal Farm is sold by inviting tenders.

उत्तर प्रदेश गाँसंवर्धन जांच समिति

*९३१. श्री एस० एम० दास : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने उत्तर प्रदेश की सरकार द्वारा नियुक्त की गई गाँसंवर्धन समिति की रिपोर्ट पर विचार किया है ,

(ख) क्या सरकार को मालूम है कि उत्तर प्रदेश की सरकार ने इस रिपोर्ट की सिफारिशों पर अभी तक क्या कार्यवाही की है, और

(ग) क्या समिति द्वारा की गई सिफारिशों को क्रियान्वित करने के लिये उत्तर प्रदेश की सरकार ने वित्तीय सहायता के लिये कोई प्रार्थना की है ?

खाद्य तथा कृषि मंत्री (श्री ए० पी० जैन) : (क) सरकार को उत्तर प्रदेशीय गाँसंवर्धन जांच समिति की रिपोर्ट की प्रतियाँ प्राप्त हुई हैं । उसकी सिफारिशों पर विचार करने तथा उन को क्रियान्वित करने का उत्तरदायित्व राज्य सरकार का है ।

(ख) जी हाँ ।

(ग) नहीं शीमान् ।

LADIES COMPARTMENTS

*932. Shri Madhao Reddi: Will the Minister of Railways be pleased to state:

(a) whether any representation has been received for a fixed location on all trains of the ladies Third Class Compartments either near the Guard's or Brake-Vans; and

(b) if so, the action taken or proposed to be taken on the above representation?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Yes, to the effect that third class ladies compartments on trains should be positioned preferably in the middle or about the end of the train but not near the engine.